

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9966 OF 2020

PETITIONER:

SABARISAN,
AGED 41 YEARS, S/O LATE KUNJHIKANNAN
RESIDING AT AINGOTH, PADNNAKKAD P.O,
NILESHWAR, KASARGOD-671328.

BY ADV A. ARUN KUMAR

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY ITS SECRETARY,
DEPARTMENT OF FOREST AND WILDLIFE,
SECRETARIAT, THIRUVANANTHAPURAM
2. DIVISIONAL FOREST OFFICER,
DIVISIONAL FOREST OFFICE,
VANASHRI COMPLEX,
UDAYAGIRI, VIDYANAGAR POST.

R1-2 BY SRI.SANDESH RAJ, SPL.GOVERNMENT

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

O R D E R

The special Government Pleader Forest appears for the respondents. He undertakes to get instructions, post on 20.05.2020.

sd/-

GOPINATH P

JUDGE

SMA

APPENDIX

PETITIONERS EXTS.

EXHIBIT P1: A TRUE COPY OF THE LICENSE DATED 17.6.2013

EXHIBIT P2: A TRUE COPY OF THE ORDER DATED 13.2.2020

EXHIBIT P3 A TRUE COPY OF THE REPLY DATED 6.3.2020

EXHIBIT P4: A TRUE COPY OF THE ORDER DATED 16.3.2020